

**O/o. X Addl. District & Sessions Judge,  
Visakhapatnam at Anakapalle, Date: 04-05-2020.**


To  
The Hon'ble Principal District & Sessions Judge,  
Visakhapatnam.

Respected Madam,

This is submitted to the Hon'ble District Court for the purpose of placing the same in the District Court Official Website as per the Circular of the Hon'ble High Court dated 08-04-2020 in Roc.No.192/SO/2020 dated 08.04.2020, communicated in Hon'ble District Court's Dis.No.1871 dated 08.04.2020 in order to give notice to both sides regarding disposal of the following case today as per the date already given.

**NOTICE**

Please take notice that Order in MVOP 283/17 will be pronounced today i.e. on **04-05-2020** in Open Court.

  
X Addl. District Judge,  
Anakapalle

To  
Sri MASONAIDU, KSRM & Sri S.P.R. , Advocate for Petitioner .  
Sri DV.A.N. , Advocate for R2 & R3

Copy display in Notice Board.